

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 354 OF 2017

Dated: 8th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s JSW Energy Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Nikita Choukse for R-2

ORDER

Admit.

The learned counsel, Ms. Nikita Choukse, appearing for Respondent no.2 prays for four weeks' time to file reply.

Submission made by the learned counsel appearing for the Respondent No.2, as stated above, placed on record.

The learned counsel appearing for Respondent no.2 is permitted to file her reply in this matter by 06.02.2018, after duly serving copy on the other side.

Thereafter, rejoinder, if any, may be filed by 19.02.2018, after duly serving copy on the other side.

List this matter on **20.02.2018**.

**(S.D. Dubey)
Technical Member**

js/vt

**(Justice N.K. Patil)
Judicial Member**